GOVERNMENT OF INDIA RAILWAYS LOK SABHA

STARRED QUESTION NO:76 ANSWERED ON:08.08.2013 RAIL TARIFF HIKE Adsul Shri Anandrao Vithoba;Pandey Shri Ravindra Kumar

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have hiked the passenger fare considerably on the basis of recommendations made by the Sam Pitroda Committee constituted for improving the financial condition of the Railways;

(b) if so, the details thereof including the recommendations of the Committee and the hike in passenger fare, class-wise;

(c) whether the Railways propose to set up a rail tariff authority;

(d) if so, the details thereof and the main objectives of such authority along with its current status; and

(e) the action taken/being taken by the Railways to implement other recommendations of the said Committee?

Answer

MINISTER OF RAILWAYS (SHRI MALLIKARJUN KHARGE)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 76 BY SHRI RAVINDRA KUMAR PANDEY AND SHRI ANANDRAO ADSUL TO BE ANSWERED IN LOK SABHA ON 08.08.2013 REGARDING RAIL TARIFF HIKE.

(a) & (b) No, Madam. The recommendations of the Sam Pitroda Committee did not form the basis for revision in Passenger fares implemented with effect from 22nd January 2013. Passenger fares had not witnessed any increase since 2002-03; in fact, fares in several segments of passenger services were revised downwards in subsequent years. A correction had become imperative from the view point of redressing the un-viability that had consequently got manifested in the fare structure and, also, generating resources critically required for funding initiatives in thrust areas, viz. modernization and safety.

Class-wise details of the increase in passenger fares implemented with effect from 22.01.2013 are as follows:

Sl. Class Increase in Fare (in paisa per PKM) No. 1 Second Class Ordinary (Suburban) 2 Paise 2 Second Class Ordinary (Non- Suburban) urban) 3 Paise 3 Second Class (Mail / Express) 4 Paise 4 Sleeper Class 6 Paise 10 Paise 5 AC Chair Car 10 Paise 6 AC 3-Tier o I 6 Paise 10 7 First Class 3 Paise 8 AC 2-Tier 9 AC First Class 10 Paise

(c) & (d) The modalities of constituting a Rail Tariff Authority, including its structure, role and responsibilities, are under examination by the Government.

(e) Implementation of the recommendations of the Sam Pitroda Committee entails a challenging financial requirement of ? 5.60 lakh crores. Action has been initiated towards implementation of some of the recommendations, for example, elimination of level crossings, modernization of rolling stock, development of Public Private Partnership (PPP) models to attract private investment and the construction of Eastern & Western Dedicated Freight Corridor.